

**श्री विमलकुमार मन्नालालजी चोपड़ा :**  
यह प्रश्न, केवल दो जिलों से संबंधित था और इसकी सूचना वहां पर कलक्टोरेट से, जिसका वहां एक ही आफिस है, आ सकती थी और वह वहां नहीं आई इसका कारण समझ में नहीं आता। ऐसी स्थिति में अगर पारसाली भी कोई सूचना आई है तो क्या मंत्राणी जी बाताने की कृपा करेंगी ?

**श्रीमती तारकेश्वरी सिनहा :** माननीय सदस्य ने काफी बातों की जानकारी मांगी है, जैसा कि अध्यक्ष महोदय आप देखेंगे कि प्रश्न में जो जानकारी चाहिए है उन सारी बातों को जानने के लिये हमें जो वक्त मिला उसमें हमने अपने को असमर्थ पाया और इसलिये मैंने कहा कि सूचना इक्की की जा रही है।

**श्री सभापति :** वे यह कह रहे हैं कि अगर आपको किसी भी चीज की बाबत जानकारी है तो वह बतला दीजिए। क्या इसके बारे में इस वक्त आपको पास कुछ मौजूद नहीं है ?

**श्रीमती तारकेश्वरी सिनहा :** जी नहीं, मेरे पास नहीं है।

**श्री सभापति :** चूंकि पूरी जानकारी नहीं है इसलिये आप पारसाली नहीं लाई है।

**CONSTRUCTION OF RESIDENTIAL QUARTERS AT RAMAKRISHNAPURAM, NEW DELHI**

162. SHRI A. D. MANI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the date on which the construction of residential quarters for Government employees at Ramakrishna-puram was started; and

(b) the number of houses built and the money spent on their construction so far?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA):  
(a) April 6, 1958.

(b) Rs. 4.43 crores spent so far on 4,788 houses completed and 3,700 more in progress.

SHRI A. D. MANI: Is it a fact that about 8,000 houses were constructed before this date and were not handed over for occupation and that this has led to a loss of rent by Rs. 35 lakhs?

SHRI MEHR CHAND KHANNA: Sir, when I took over, a large number of houses had been completed but they had not been allotted. The difficulty was about water and certain other civic amenities. The matter was gone into and the first allotment of some of these completed houses was made in May 1962. The Public Accounts Committee had made some adverse comments to the effect that by the non-allotment of these houses the Government had lost a tremendous amount of revenue.

SHRI A. D. MANI: Sir, apart from what happened during the time when the Minister has been in charge, this matter concerns the Government. When Government servants did not have accommodation in Delhi and were living with their friends as guests, was it proper for the Government to keep as many as 8,000 houses unallotted for a period of two years? The difficulties in respect of water connection should have been got over by expeditious action.

SHRI MEHR CHAND KHANNA: I Won't say that 8,000 houses remained unallotted at a time. The number was fairly large but certainly not 8,000. When I said that during the last so many years about 4,700 houses had been completed and 3,700 were still under construction the question of 8,000 houses remaining unallotted does not arise. Coming to the first part of the question, as far as the Government servant is concerned, he is entitled to a house rent allowance which is always paid. The non-allotment of a house does not debar a Government servant from being paid the house rent allowance.

SHRI FARIDUL HAQ ANSARI: May I know whether the Ministry concerned has taken up the question of civic amenities with the Corporation and, if so, what is the reply of the Delhi Corporation for not giving civic amenities?

SHRI MEHR CHAND KHANNA: I won't blame entirely either the Delhi Corporation Or the New Delhi Municipal Committee. They have their own limitations too, both in the matter of electricity and water and when we are going on stepping up our construction programme, there are likely to be some bottlenecks here and there but I am taking every possible care to see that the bottlenecks are reduced to the minimum.

**श्री विमलकुमार मन्नालालजी चौरङ्गिया :**  
क्या श्रीमान यह बताएंगे कि मकान तैयार भी थे, आपके दिल में कर्मचारियों के लिये जगह भी बहुत है मगर केवल पानी की कमी और दूसरी एमेनिटीज की कमी की वजह से वे अलाट नहीं किये गये तो मैं यह जानना चाहता हूँ कि यह जो पानी की कमी और एमेनिटीज की कमी थी वह किस वजह से थी ? क्या प्लानिंग का ठीक हिसाब नहीं था, क्या ऐसा ही हिसाब था कि मकान बन जाय, उसके दो साल बाद एमेनिटीज देंगे ?

**श्री मेहर चन्द खन्ना :** मुझे बड़ी खुशी है, माननीय सदस्य के दिल में सरकारी कर्मचारियों के लिये बहुत हमदर्दी है। लेकिन उनमें और हम में बहुत फर्क है। असली बात यह है कि जिस तरीके से दिल्ली की आबादी हर रोज बढ़ रही है उसको देखते हुए यह कहना कि पानी भी पूरा मिल जायेगा और बिजली भी पुरी मिल जायगी और सीवेज का भी पूरा इंतजाम हो जायगा, भरे ख्याल में जरा बहुत मुश्किल नजर आता है।

**श्री अर्जुन अरोड़ा :** क्या यह मुनासिब होता कि मकान बनाना शुरू करने से पहले सीवेज, वाटर सप्लाई वगैरह एमेनिटीज

का इंतजाम कर दिया जाता, तो कम से कम इतना रुपया जो निरर्थक वहां लगा है वह तो बचता ?

**श्री मेहर चन्द खन्ना :** मैं माननीय सदस्य के साथ पूरा इतिफाक करता हूँ। मैं यह कह रहा हूँ कि मैं जो भी मकान बनाता हूँ मेरी कोशिश यही होती है कि उन्हें सीधा एलाट कर दिया जाय और वे खाली न रहें।

SHRI I. K. GUJRAL:- May I ask the hon. Member how many houses in all have been built since 1962 and how many more are likely to be built till 1967?

SHRI MEHR CHAND KHANNA: Sir, we have given this information in our Annual Report. We are short of about 50,000 houses and the hon. Finance Minister has been very kind in this connection. Money is being made available and I am working on a programme of about Rs. 140 or Rs. 150 crores so that the entire housing problem as well as office accommodation problem will be solved and to every Government servant, more so in the lower categories, who is without a house today, we will be in a position to provide houses.

**श्री विमलकुमार मन्नालालजी चौरङ्गिया:**  
श्रीमान ने अभी बताया कि दिल्ली बहुत बढ़ रही है इस वजह से पानी वगैरह की व्यवस्था नहीं कर सके तो ऐसी स्थिति में मैं यह जानना चाहता हूँ कि भविष्य में जो मकान आप बनाने वाले हैं उसके साथ वे सब एमेनिटीज, पानी की और दूसरी तरह की मिल सकें और मकान भी तैयार हो जायें, इसके लिये भी आप क्या सोच रहे हैं ?

**श्री मेहर चन्द खन्ना :** पहली बात भी सोच रहे हैं। दूसरी बात यह कर रहे हैं कि दिल्ली के ऊपर जो ज्यादा बोझ है वह कम हो जाय। कुछ फरीदाबाद में चले जायें,

कुछ गाजियाबाद में चले जाय कुछ को  
नामपुर ले जाय ।

SHRI A. D. MANT: The loss on account of rent has been estimated at Rs. 35 lakhs. The Minister also referred to the criticism of the Public Accounts Committee. What is the Government's own estimate of the loss that they have sustained on account of rent not being paid for houses unoccupied?

SHRI MEHR CHAND KHANNA: It is one way of calculating the loss. Houses are built and we want water, electricity and sewerage and sometimes it is next to impossible to provide all these amenities and houses do remain vacant. This matter has been before the Public Accounts Committee. It occurred before my time and I am looking into it. The only assurance that I can give to the House is that we shall see that these things are not repeated in future.

\*163. [The questioner (Shri Deoki-nandan Narayan) was absent For answer vide Col. 1119-20 *infra*.]

\*164. [The questioner (Shri Ram Sahai) was absent. For answer, vide col. 1120-21 *infra*.]

#### SHOWROOMS ABROAD

\*105. SHRI M. P. BHARGAVA: Will the Minister of INTERNATIONAL TRADE be pleased to state:

(a) the names of the countries where Government have been running 15 showrooms besides the 16th one opened at Lagos;

(b) whether it is proposed to open other showrooms in addition to the one to be opened at Khartoum in Sudan; and

(c) whether the staff for these showrooms is sent from India or recruited locally in those countries?

THE MINISTER OF INTERNATIONAL TRADE (SHRI MANUBHAI SHAH): (a) Besides, Lagos and Khartoum, the Government of India maintains showrooms in the U.S.A. (New York), U.A.R. Cairo, Kenya (Nairobi), Iraq (Baghdad), Persian Gulf, (Bahrain), Lebanon (Beirut), Saudi Arabia (Jeddah), Iran (Tehran), Afghanistan (Kabul), Pakistan (Karachi), Ceylon (Colombo), Burma (Rangoon), Thailand (Bangkok), Philippines (Manila) and Indonesia (Djakarta).

(b) There is no such proposal at present.

(c) Staff for key posts is deputed from India. Local recruitments are also made where necessary.

SHRI M. P. BHARGAVA: May I know whether any requests have been received to open showrooms in Washington and San Francisco?

SHRI MANUBHAI SHAH: We have received for San Francisco but not for Washington and it is under consideration.

SHRI M. P. BHARGAVA: May I know by what time a decision is likely to be taken on the request for opening a showroom in San Francisco?

SHRI MANUBHAI SHAH: Well, Sir, I would not anticipate the time but now that we have a National Council on Trade Fairs and Exhibitions we have relegated this question to them to see how better management of the showrooms abroad can be made. We want to have a large number of showrooms in various parts of the world.

MR. CHAIRMAN: The Question Hour is over.